

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 101**  
**(IB)-1095(ND)2019**  
**IA/2048/2021**

**IN THE MATTER OF:**

**Ritu Tandon** ... **Applicant/Petitioner**

**Versus**

**M/s. Rain Automotive India Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 03.05.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**None**

**ORDER**

**IA/2048/2021**- It is the 5<sup>th</sup> Progress Report submitted by the Liquidator. The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**